GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1521 ANSWERED ON 12/12/2023

BENEFICIARIES UNDER SOCIAL SCHEMES IN TAMIL NADU

1521. SHRI SELVAM G.:

SHRI DHANUSH M. KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the numbers of beneficiaries registered under various social schemes being run under the Ministry including National Social Assistance Programme (NSAP), till date in the State Government of Tamil Nadu;
- (b) the details of amount of funds utilized by the said State Government during each of the last three years; and
- (c) the steps taken/being taken by the Union Government to extend benefit of social schemes run by the Ministry to uplift all poor people of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): The number of beneficiaries registered under various social schemes being run under the Ministry including National Social Assistance Programme (NSAP), till date in the State Government of Tamil Nadu are as under:
 - i. Under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), numbers of households registered since inception in the state is 92.22 lakh.
- ii. Under Pradhan Mantri Gramin Awaas Yojana-Grain (PMAY-G), out of the overall target of 2.95 crore houses allocated to States/UTs, (including 7,79,851 of Tamil Nadu), 2.94 crore houses have already been sanctioned to the beneficiaries (including 7,57,672 of Tamil Nadu) and 2.51 crore houses have already been completed as on 06.12.2023 (including 5,83,813 of Tamil Nadu).

- iii. Under Deendayal Antroydaya Yojana National Rural Livelihood Mission (DAY-NRLM), the mission is being implemented in 7113 blocks in 742 districts across all 28 States including Tamil Nadu and 6 UTs (except Delhi and Chandigarh). So far a total of 3.34 lakh Self-Help Groups (SHGs) and 39.69 lakh Household have been mobilized in Tamil Nadu.
- iv. Under Deen Dayal Upadhayay Gramin Kaushalya Yojana (DDU-GKY), 66516 candidates trained and 60674 candidates placed since inception till October, 2023.
- v. Under Rural Self Employment Training Institutes (RSETIs), 271775 candidates trained and 200047 candidates settled since inception till October, 2023.
- vi. Under National Social Assistance Programme(NSAP), Central Government has fixed scheme-wise ceiling of beneficiaries for each State/UT (State Cap). The State Cap for the Tamil Nadu is 2005691. Against the State Cap, 1951042 beneficiaries were covered/registered under NSAP schemes during the Financial Year 2022-23.
- vii. Under Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)-2.0, 14146 farmers have been benefitted from Financial year 2021-22 to 2023-24 (till second quarter) in the state of Tamil Nadu.
- viii. The Ministry is also implanting Pradhan Mantri Gram Sadak Yojana (PMGSY) whose primary objective is to provide connectivity, by way of an all-weather road with necessary culverts and cross-drainage structures, which is operable throughout the year, to eligible unconnected habitations in rural areas. It is not a beneficiary oriented scheme.
- (b): The details of amount of funds utilized spent by the State Government during each of the last three years in the State of Tamil Nadu, wherever applicable/maintained, are at Annexure.
- (c): This Ministry is taking up various steps to ensure effective implementation of these schemes to ensure that benefits of these schemes reached to all poor people of the rural areas of the country. Some of the major strategies in this regard are:
 - i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system

of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee ("DISHA") meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time.

- ii. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.
- iii. In addition to above, the Ministry has arranged for sufficient fund for completion of works and further, bottlenecks like forest clearance that require facilitation with Ministry of Environment and Forests or Banks are also arranged.
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Appointment of Ombudsman is also made for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.
- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed or are under development in other areas too. The performance of officials are monitored against them.
- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.
- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.
 - ix. Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the schemes are undertaken.

- x. Under NSAP, State Governments are encouraged to top up the assistance provided by the Central Government.
- DAY-NRLM ensures that the poor are provided with the requisite xi. skills for managing their institutions, linking up with markets, managing their existing livelihoods, enhancing their credit absorption capacity and credit worthiness, etc. A multi-pronged approach is envisaged for continuous capacity building of the families, SHGs, their federations, targeted government functionaries, bankers, NGOs and other key stakeholders. Particular focus is on developing and engaging community professionals and community resource persons for capacity building of SHGs and their federations and other collectives. Extensive use of ICT is being taken to make knowledge dissemination and capacity building more effective.
- xii. The financial support is provided to SHGs and their federations in the form of Revolving Fund (RF) and Community Investment Support Fund (CISF) to enable them to take up economic activities for income generation.

Annexure referrd to in reply to part (b) of the Lok Sabha Unstarred Qeustion No.1521 for reply on 12.12.2023

The details of amount of funds utilized spent by the State Government during each of the last three years in the State of Tamil Nadu

1. Mahatma Gandhi NREGS

As per NREGASoft, details of expenditure incurred (including State share) in the State of Tamil Nadu under Mahatma Gandhi NREGS during the last three financial years is given below:

(Rs. in crore)

Financial Year	Expenditure incurred (including State share)
2020-21	8434.85
2021-22	9795.62
2022-23	11420.93

2. PMAY-G

The details of central share released/utilized by the State of Tamil Nadu during last each of last three years are as under:-

(Rs. in crore)

Financial Year	Central Share Released/Utilized
2020-21	672.61
2021-22	668.86
2022-23	2290.47

3. PMGSY

(Rs in crore)

Financial Year	Expenditure (including State Share)
2020-21	626.92
2021-22	1169.56
2022-23	532.36

4. DAY-NRLM

(Rs. In lakh)

Financial	Central
Year	Releases
2020-21	28924.96
2021-22	38148.01
2022-23	38157.33

5. DDU-GKY

(Rs in crore)

Financial	Fund
Year	Utilized
2020-21	76.55
2021-22	25.44
2022-23	57.54

(Source:-Data from the State of Tamil Nadu under DDU-GKY)

6. RSETIs

(Rs in crore)

Financial Year	Fund Utilized
2020-21	5.36
2021-22	0.32
2022-23	5.54

(Source:-Data from the State of Tamil Nadu under RSETI)

7. NSAP

(Rs in crore)

Financial Year	Central Release
2020-21	32721.28
2021-22	84192.43
2022-23	57878.86

8. WDC-PMKSY

(Rs in crore)

Financial Year	Central Release
2020-21	10.75
2021-22	42.84
2022-23	42.955
